

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.†3825
TO BE ANSWERED ON 21.12.2021**

OLD AGE HOME & DRUG BAN SCHEME

†3825. SADHVI PRAGYA SINGH THAKUR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of proposals that have been received from the State of Madhya Pradesh including the Bhopal Lok Sabha constituency under the old age home and drug ban scheme in the year 2021-2022; and
- (b) the number of cases for which approval has been issued and the number of cases which are pending for approval?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a) & (b): Under the Scheme of Integrated Programme for Senior Citizens (IPSrC), sixteen proposals for Grants-in-aid (GIA) for running and maintenance of senior citizen homes have been received from the implementing agencies working in Madhya Pradesh in the financial year 2021-22, out of which, first installment of GIA has been released to four implementing agencies.

Under the Scheme of National Action Plan for Drug Demand Reduction (NAPDDR), twenty six proposals have been received from the implementing agencies working in Madhya Pradesh in the financial year 2021-22, out of which, first installment of GIA has been released to eleven implementing agencies.
